

I. Notification of the Ministry of Petroleum and Natural Gas.

II. Report and Accounts (2000-2001) of the Engineers' India Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR) : Sir, I lay on the Table :-

I. A copy each, (in English and Hindi) of the Ministry of Petroleum & Natural Gas Notification G.S.R. No. 866 (E) dated 21st November, 2001 publishing the Solvent, Raffinate and Slop (Acquisition, Sale, Storage and Prevention of Use in Automobiles) Amendment Order, 2001, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT. -4507/01]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) Thirty-sixth Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Raced in Library. See No. L.T. - 4508/01]

I. Report and Accounts (2000-2001) of the India Tea and Restaurants Limited, Mumbai and related papers.

II. Report and Accounts (2000-2001) of the Council for Leather Exports, Chennai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): Sir, I lay on the Table-

I. A copy- each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) Annual Report and Accounts of the India Tea and Restaurants Limited, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. L.T. - 4632 /01]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Seventeenth Annual Report and Accounts of the Council for Leather Exports, Chennai, for the year 2000-2001, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. - 4634/01]

I. Notifications of the Ministry of Finance.

II. Reports and Accounts (2000-2001) of various Banks and related paper

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI BALASAHEB VIKHE-PATIL): Sir, I lay on the Table-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance, (Department of Revenue), under Section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:

- (1) S.O. 830 (E) dated 28th August, 2001 publishing Notification No. 38/2001-Customs dated 28.8.2001 regarding exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of import goods.
- (2) S.O. 831 (E) dated 28th August, 2001 publishing Notification No. 39/2001-Customs dated 28.8.2001 regarding exchange